inter-alia requested to allow th© Guj arat Minerals Development Corpora tion to sell the coal to be mined by them on cost plus profit basis. As on< of the conditions regarding sale o; coal as per the grade.wise prices not fled by the Central Government frorr time to time was not fulfilled, the Stat< Government was) informed that relaxation in the condition regarding selling of coal could not be granted as the coal prices were statutorily fixed by the Central Government. The State Government have again approached the Central Government for grant of permission for mining of coal by Guja. rat Minerals Development Corporation in relaxation of the condition regarding prices of coal. No decision has been taken.

Energy Development Council

2860 SHRI SURESH PACHOURI: Will the Minister of ENERGY be plea, sed io state:

(a) whether Government has decided to se: up an Energy Development Council to advise the administration about generation and distribution of power;

(b) if so, what will be the main functions of the Council;

(c) who will be its members and whether any representation of the State Governments in this Council will be made:

(d) if so, the details thereof;

(e) to what extent its formation will help in better administration between State and Centre in regard to the power distribution; and

(f) whether the Council has drawn up any scheme for the integrated and accelerated development of energy resources of the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHD. KHAN): (a) to (f) The composition and functions etc. of the propored Energy Development Council are under consideration.

Mathura Refinery Expansion Scheme

2861. SHRI SURESH PACHOURI: Will the Minister of PETROLEUM AND NATURAL. GAS be pleased to ! state:

(a) whether t.he Department of Environment has cleared the Mathura refinery expansion scheme for inclusion in the Seventh Five Year Plan;

(b> whether the crude distillation unit of Mathura refinery will be revamped at a cost of only 5.5 crores to bring about the increase of 1.5 million tonnes in capacity; and

(c) if so, by -when the expansion Is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI NAWAL KISHORE SHARWIA): (a) Yes, Sir.

(b) Yes, Sir,

(c) It is likely to be completed by December, 1987.

Efforts to improve Industrial growth

2862. SHRI SURESH PACHOURI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the industrial growth in the country was recorded at 6.1 per cent during the first four months of 1985-86 with the number of foreign collaborations going up substantially;

(b) whether it is also a fact that during the first half of 1985, the number of foreign collaborations approved went up by 31 per cent;

(c) if so, what i_s the total number of foreign collaborations approved so far; and

(d) what efforts are being made to increase the industrial growth during the current financial year?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) to (c) According to C.S.O. provisional index of industrial production 285

available upto August, 1985 and quick index for September, 1985, the rate of industrial growth during April—September, 1985 was 6.3 per cent over April—September, 1984. During January—June, 1985, the number of foreign collaboration approvals was 440 compared to 336 during the corresponding period of 1984, thus recording an increase of 31 per cent.

(d) The Government have been taking several measures to stimulate industrial production through appropriate changes in industrial licensing and import policies, as well as through monetary and fiscal measures and improvement in infrastruc ture.

Violation of condition of industrial licence by German Remedies

2863. SHRI NAND KISHORE BHATT: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstam 1 Question 2218 given in the Rajya Sabha o_n the 19th August, 1985 and state:

(a) whether violation of condition of Industrial Licence by German Remedies has been established;

(b) if so, what action has been laken against the company;

(c) whether it is a fact that Merck Sharp & Dhome are still marketing the formula tions based on Cyproheptadine Hcl;

d) if so, what is the source of availability of the bulk drug to this company,

(e) whether Merck Sharp i_s allowed to import Cyproheptadine according to the condition of Industrial Licence granted to them;

(f) what are the main conditions of Industrial Licence and what is the capacity allowed for Cyproheptadine and its formulations; and

(g) what are the details of action taken against Glaxo for the contravention of Licence condition in regard to import of Triene?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETROCHEMICALS (SHRi R. K. JAI-CHANDRA SINGH): (a) Yes, Sir. (b) Action against M|s, German Remedies for import of Oxyfedrine in violation of the conditions of the Industrial Licence is on.

(c) and (d) The information is being collected and will be laid on the Table of the House.

(e) and (f) The following are the conditions laid down in the Industrial Licence issued in December, 1962:—

1. that no additional plant and machinery will be required tor this activity;

2. that no royalty or any fee or any other similar payment will be permissible;

3. that the product will be marketed with the trade mark already in use;

4. that no foreign personnel will be required;

5. that no special concession in regard to the import of basic raw materials and ingredients will be sought in relaxation of the general policy i^{\wedge} force from time to time.

6. that no additional foreign exchange will be made available for this activity.

(g) Action is being taken by the Ministry of Agriculfure for contravention of the Licensing condition by Glaxo in regard to the import of Triene.

Consumption of energy

2864. SHRI LAL K. ADVANI: Will the Minister of ENERGY be pleased to refer to the answer to Unstarred Question 2156 given in the Rajya Sabha on the 9th December, 1985 and state whether it is a fact that recent studies have shown that India consumes double the energy for producing materials of the same value internationally, resulting not only in high costs but also in enormous wastage of energy and if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARIF MOHD, KHAN); According to broad assessments available, it can b_e said that some industries in India, e.g. Steel Plant, consume considerably more energy for producing material of the same value as compared to some of the advanced countries